## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 489/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES:

Juniper Networks India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956/441 of the Companies Act, 2013.

SIGNATURE

Adv. R. Variava.

Adv on behalf

Of Juriper Networks.

8/11/2017

Rvariava.

**ORDER** CP 489/441/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 6.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)